IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

9 **C.P. (IB)/224(MB)2024**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Unity small finance bank limited
Vs
Axis Spaces Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Adv. Naveli Reshamwalla, for the Petitioner present. None for the Respondent.
2. Registry is directed to issue Court Notice to the Respondent clearly indicating the next date of hearing and filing reply. Counsel for the Respondent is directed to file reply within a period of fifteen days after receipt of notice.
3. List this matter for hearing on **17.05.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR